COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 254 of 2015

Dated: 31st July, 2017

In the matter of:

Neyveli Lignite Corporation Ltd. Appellant(s)

Vs.

Tamil Nadu Generation & Distribution Company Ltd. & Ors. Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **29-08-2017**.

PPS/Court Master

tpd